

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
COURT - II

CP. No. 67(ND)08

Coram:

**PRESENT:**

**SHRI S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (JUDICIAL)**

**ATTENDENCE CUM ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRINUNAL ON 13.10.2017.**

**NAME OF THE COMPANY** : **Satish Kumar Goyal**  
**Vs.**  
**Sona Casting Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT** : **397/398**

**PRESENT:**

**For the PETITIONER** :-

**For the RESPONDENT** :- Mr. Abhay K. Das, Advocate

**ORDER**

Argument heard. To come up for clarification / orders on 30<sup>th</sup> November  
2017.

— Sd —

**S. K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

— Sd —

**INA MALHOTRA**  
**HON'BLE MEMBER (J)**